

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). The proposals sent by the State Government for declaring these roads as National Highways could not be accommodated on account of resource constraints and other priority considerations. The State Government was informed about this in March, 1989. In May 1989, the State Government again requested for declaration of Ajmer-Chittore-Indore Road as National Highway.

(c) Declaration of new National Highway would depend upon the availability of resources in the Eighth Five Year Plan, which is yet to be finalised.

Jodhpur Bypass

4724. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Rajasthan Government has sent a proposal to the Union Government for inclusion of Jodhpur bypass under Strategic Road Programme; and

(b) if so, the decision taken thereon?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b) An estimate for acquisition of land for the construction of 43.1 Km long Jodhpur

Bypass has been sanctioned in November, 1989. Further action will be taken on completion of land acquisition.

States Affected by Famine

4725. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of Central assistance sanctioned to the States affected by famine during the last three years;

(b) the amount released by Union Government and the amount utilized by each State during these three years;

(c) whether any target was fixed by each State to provide employment opportunities; and

(d) if so, the actual achievements made in this regard?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The State-wise details of ceilings of expenditure approved, expenditure reported by the State Governments and amount released to various States for drought relief during the years 1987-88, 1988-89 and 1989-90 are given in attached statement.

(c) No, Sir.

(d) Does not arise.

STATEMENT

The Ceilings of expenditure approved by Government of India, Expenditure reported by State Governments and amount released to States for drought relief during 1987-88 to 1989-90

(Rs. in crores)

S. No.	State	1987-88			1988-89			1989-90		
		Ceilings of expdr. approved by Govt. of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr. approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr. approved by Govt. of India	Expenditure reported by State Govt.	Amount released including margin money
1	Andhra Pradesh	94.08	66.52	57.86	2.17	4.50	17.820*	—	—	—
2.	Goa	0.64	—	—	—	—	—	—	—	—
3	Gujarat	282.67	517.74	258.73	117.74	309.13	141.220*	—	—	—
4.	Haryana	37.27	39.14	33.68	0.69	—	0.410	—	—	—
5.	Himachal Pradesh	18.71	17.85	15.43	0.44	—	0.290	—	—	—
6.	Jammu & Kashmir	18.98	12.11	11.25	0.13	—	1.400*	2.60	NR	1.225
7	Karnataka	47.63	28.90	22.48	0.95	0.76	11.140*	—	—	—

S. No	State	1987-88			1988-89			1989-90		
		Ceilings of expdr. approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr. approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr. approved by Govt of India	Expenditure reported by State Govt.	Amount released including margin money
1	2	3	4	5	6	7	8	9	10	11
8	Kerala	47.35	49.89	43.13	1.00	—	(-14 920	5.65	7.82	9.87*
9	Madhya Pradesh	81.06	160.80	61.59	40.21	177.12	47 375'	27.18	137.94	19.18
10	Maharashtra	68.69	133.82	49.88	17.62	25.95	21,910*	—	—	—
11	Nagaland	3.88	3.86	3.00	0.03	—	—	—	—	—
12	Orissa	59.59	39.22	37.03	3.15	6.29	24,815*	—	—	—
13	Punjab	29.39	23.63	17.56	0.14	—	0.050	—	—	—
14.	Rajasthan	433.16	561.84	415.51	216.26	327.15	277,555*	31.82	30.04	17,205
15	Tamil Nadu	62.94	75.80	50.89	3.23	—	6 415@	38.05	45.85	21.69
16	Tripura	—	—	—	—	—	—	1.13	1.13	0.38

S No	State	1987 88			1988 89			1989 90		
		Ceilings of expdr approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money	Ceilings of expdr approved by Govt of India	Expenditure reported by State Govt	Amount released including margin money
1	2	3	4	5	6	7	8	9	10	11
17	Uttar Pradesh	155 74	123 41	118 09	2 35	15 93	32 720*	24 92	24 92	20 231

*Including Arrears

@Includes advance release of Rs 4 375 crores of Margin Money

(-) Means Recovery